

MOST URGENT  
OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, TIS HAZARI COURTS, DELHI

17 JUN 2026

No. 29784-29850 /Genl./Circulation/West/THC/2026

Dated, Delhi the \_\_\_\_\_

Sub.:- Order No. 54/CP/CENTRAL/2026 dated 08.06.2026 regarding the Officers i.e. Chief Prosecutor, Addl. PPs and Naib Courts who shall work in the Hon'ble Court during Summer Vacation, 2026 in pursuance of Office Order No. 814/25893-26042/S.V/Gaz/PDJ West/2026 dated 25.05.2026 issued by Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.

Forwarded copy of Order No. 54/CP/CENTRAL/2026 dated 08.06.2026 of Sh. Alok Saxena, Chief Prosecutor, Central District, Tis Hazari Courts, Delhi bearing Diary No. 7875 dated 10.06.2026 received, on the subject cited above, from the Office of the Chief Prosecutor (Central District), Directorate of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi for information and immediate compliance/necessary action to:-

1. All the Ld. Judicial Officers holding Criminal Courts, West District, Tis Hazari Courts, Delhi.
2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Officer/Official to upload the same on Centralized Website of Delhi District Courts as well as Website of West District.
3. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.

(*Gunjan Gupta*)  
Principal District & Sessions Judge (Officiating),  
West District, Tis Hazari Courts, Delhi

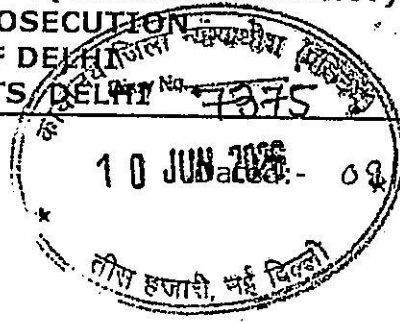
Enclosure:- As above.

P.S

10.50

**OFFICE OF THE CHIEF PROSECUTOR (CENTRAL DISTRICT) ;  
DIRECTORATE OF PROSECUTION  
GOVT. OF NCT OF DELHI  
TIS HAZARI COURTS, DELHI No. 7375**

No. 54 /CP/CENTRAL/2026



10 JUN 2026  
dated: - 08/06/2026

**ORDER**

In pursuance to office order No.814/25893-26042/S.V./Gaz/PDJ West/2026 dated 25.05.2026 issued by Ld. Principal District & Session Judge(West District), Tis Hazari Court Delhi. The following officers i.e. Chief Prosecutor, Addl. PPs and Naib Courts shall work in the Hon'ble courts of Summer Vacation judges mentioned against their names:

S. N.	Name of Judicial Officers & Room Nos.	Name of CPs/Addl. PPs	Date	Name of Naib-court
1.	Sh. Satvir Singh Lamba, Spl. Judge, NDPS Act, Room No.132	Sh. Subhash Chandra	10.06.2026	HC Jitender Kumar, 1060/C HC Rakesh, 751/W
2.	Sh. Deepak Kumar-II ASJ(FTSC)(RC)-01, Room No.318	Sh. Rajat Kalra	11.06.2026	ASI Sajjan, 2419/W HC Amardeep, 1019/OD
3.	Sh. Sachin Jain, ASJ07(POCSO), Room No.216	Sh. Robin Singh	12.06.2026	ASI Devender, 1792/W ASI Ram Mohan, 2417/W
4.	Sh. Rajinder Singh, ASJ(SC-RC)-02, Room No.120	Sh. Sanjeev Kumar	15.06.2026	W/ASI Urmil Kant, 2401/W ASI Shoe Ram, 5165/OD
5.	Ms. Priya Mahendra, ASJ-09, Room No.307	Sh. Kamal Akhtar	16.06.2026	HC Amit, 1714/W W/HC Anita Kumari, 1870/W
6.	Sh. Rajinder Kumar, ASJ-03, Room No.35	Sh. Nishant Kumar	17.06.2026	ASI Rajesh, 138/W HC Ravinder, 2221/OD
7.	Sh. Divyang Thakur, ASJ-01(POCSO), Room No.16	Sh. Ankit Aggarwal	18.06.2026	HC Amit, 1446/W W/Ct. Anita, 1619/W
8.	Sh. Divyang Thakur, ASJ-01(POCSO), Room No.16	Sh. Ankit Aggarwal	19.06.2026	HC Amit, 1446/W W/Ct. Anita, 1619/W
9.	Sh. Divyang Thakur, ASJ-01(POCSO), Room No.16	Sh. Ankit Aggarwal	20.06.2026	HC Amit, 1446/W W/Ct. Anita, 1619/W
10.	Sh. Vishal Pahuja, ASJ-(SC-RC)01, Room No.9	Sh. Abhishek Singh	22.06.2026	W/ASI Anita, 130/W HC Sunil, 2369/OD
11.	Sh. Vishal Pahuja, ASJ-(SC-RC)01, Room No.9	Sh. Abhishek Singh	23.06.2026	W/ASI Anita, 130/W HC Sunil, 2369/OD
12.	Sh. Vishal Pahuja, ASJ-(SC-RC)01, Room No.9	Sh. Abhishek Singh	24.06.2026	W/ASI Anita, 130/W HC Sunil, 2369/OD
13.	Sh. Vishal Pahuja, ASJ-(SC-RC)01, Room No.9	Sh. Abhishek Singh	25.06.2026	W/ASI Anita, 130/W HC Sunil, 2369/OD

Ic (General)  
hcc

ASJ (West)  
10/06/2026

*[Signature]*  
8/6/26

14.	Ms. Pooja Talwar, ASJ- (FTC)-01, Room No.313	Sh. B.S.Dagar	27.06.2026	ASI Yogesh, 6142-D HC Ravinder, 2221/OD
15.	Ms. Pooja Talwar, ASJ- (FTC)-01, Room No.313	Sh. B.S.Dagar	29.06.2026	ASI Yogesh, 6142/D HC Arvind, 892/OD
16.	Ms. Pooja Talwar, ASJ- (FTC)-01, Room No.313	Sh. B.S.Dagar	30.06.2026	ASI Yogesh, 6142/D HC Arvind, 892/OD

*(Signature)*  
07/06/26

**(ALOK SAXENA)**  
**CHIEF PROSECUTOR (CENTRAL)**  
**TIS HAZARI COURTS, DELHI**

No. 55 - 59 /CP/CENTRAL/2026

Dated:- 08/06/2026

Copy to:

1. Ld. Principal District & Sessions Judge(HQ), Tis Hazari for kind information please.
2. Ld. Principal District & Sessions Judge, West District, Tis Hazari, Delhi for kind information please.
3. The concerned Judicial Officers for kind information please
4. The Director of Prosecution, Tis Hazari Courts Delhi for kind information please.
5. The concerned CP & Addl.PPs for compliance.
6. Reader, West District, Tis Hazari Courts, Delhi for record.

*(Signature)*  
07/06/26

**(ALOK SAXENA)**  
**CHIEF PROSECUTOR (CENTRAL)**  
**TIS HAZARI COURTS, DELHI**